

been kept in abeyance.

Financial Assistance to Lala Ram Swarup T.B. Hospital

*827. SHRI RAJ KARAN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be please to state:

(a) whether Lala Ram Swarup T.B. Hospital is facing acute financial crisis and its building is in a very bad shape;

(b) whether the T.B. Association of India has passed a resolution showing its inability to run the hospital and requested Union Government to take over the hospital and run it as a Government Institution; and

(c) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) and (b). Yes, Sir.

(c) A proposal for Government take-over of the Hospital is under consideration in this Ministry.

Survival Rate of Trees under Social Forestry Scheme

*828 DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the survival rate of trees planted under social forestry scheme is quite low; and

(b) if so, the steps contemplated to ensure higher survival rate to achieve the objective in view?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) According to a special study organised recently by the National Wastelands Development Board in five States, the survival rate of plantations done between 1983-84 to 1987-

88 has been as follows:

State	Average survival percentage
Gujarat	63.64
Karnataka	79.39
Tamil Nadu	60.57
Uttar Pradesh	60.69
West Bengal	67.56

Thus, it cannot be said in a general way that the survival rate is quite low.

(b) With a view to securing higher survival rates, the implementing agencies have been advised to pay greater attention to choice of proper species, planting technique, after-care, promoting people's involvement, special protection measures. etc.

Setting up of New Medical Universities

*829. SHRI MOHANBHAI PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Medical universities functioning in the country and their location, State-wise;

(b) whether any Medical University has been opened as recommended by the Medical Review Committee; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). Two such Universities have been established, one at Vijayawada by Andhra Pradesh Government and another at Madras by Tamil Nadu Government.

(c) The recommendations of the Medical Education Review Committee as accepted by the Government of India were

forwarded to the State Governments in June, 1986 for necessary action. So far as information is available, the Andhra Pradesh Government established the Andhra University of Health Science in April, 1986 whereas the Tamil Nadu Government established the Dr. M.G.R. Medical University in September, 1987. Both these Universities are autonomous Statutory bodies. Their functions include maintenance of uniform standards of medical education, coordination between various educational and training institutions of the modern and Indian systems of medicine, nursing and other para medical training, to improve the standards of medical education and Research, etc.

Price Adjustment Clause for N.T.C. Contractors

831. SHRI H.N. NANJE GOWDA: Will the Minister of TEXTILES be pleased to state:

(a) whether the contractors for civil works engaged by NTC (WBABO) Limited, Calcutta from time to time are given 'price adjustment clause' as practised by the Reserve Bank of India and other Government departments;

(b) if not, the reasons therefor; and

(c) whether some of the contractors of the corporation have been asking for the same?

THE MINISTER OF TEXTILES AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA): (a) and (b). There is no 'Price adjustment clause' in the terms of civil contracts entered into by NTC (WBAB&O) Ltd. Calcutta. Instructions have been issued by NTC (Holding Company) to invariably follow local PWD pattern in matters relating to the effect of rise in costs of material used by the contractors in civil works, while keeping in view the actual terms of the contract.

(c) One of the civil contractors has been asking for price escalation on RBI formula for

the completion of unfinished portion of civil construction work in the Bengal Fine Spinning and Weaving Mills No. 2. NTC has not agreed to this request.

Losses in National Textile Corporation (WBABO) in 1988-89

*834. SHRI ATISH CHANDRA SINHA: Will the Minister of TEXTILES be pleased to state:

(a) the losses incurred by the National Textile Corporation (WBABO), Calcutta, during 1987-88 and 1988-89;

(b) whether the losses for the year 1988-89 have substantially increased as compared to the losses incurred by the subsidiary during 1987-88; and

(c) if so, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA): (a) The net loss incurred by NTC (WBABO) Ltd., Calcutta, during 1987-88 and 1988-89 is given below:

<i>Year</i>	<i>Rs. in crores</i>
1987-88 (Audited)	28.16
1988-89 (Provl.)	30.82

(b) and (c). No, Sir. There has only been marginal increase in the losses during 1988-89 (Provisional) as compared to the losses incurred during the previous year. This marginal increase in losses is mainly due to increase in cotton cost, drop in utilisation levels in spinning, power cuts, excess labour force, absenteeism and inadequate modernisation etc.

Dog Bite Cases

*835. DR. G. VIJAYA RAMA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: